

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. NO. 25 (ND) 16

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

NAME OF THE COMPANY: Pooja Devi Goyal Vs. M/s Seven Star Buildmart
Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. Pawan Sharma, Advocate
Ms. Arpita Yadav, Advocate

For the Respondent (s) : Mr. Ankit Singh, Advocate

ORDER

No time left. Matter is adjourned to 9th November, 2017

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→ Sd →
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**(S. K. Mohapatra)
Member (T)**

→ Sd →

**(Ina Malhotra)
Member (J)**

(Lekh Raj Singh)